

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

ALLAHABAD

Original Application No.1391 of 2002

Friday, this the 13th day of December, 2002

Hon'ble Mr. Justice R.R.K.Trivedi, V.C.

Nitesh Srivastava,
S/o late Shri Jagdish Sahai
C/o Shri R.S.Verma
Sarvodaya Shiksha Niketan
Phulwaria Cantt, Varanasi.

.... Applicant.

(By Advocate : Shri K.P.Singh)

Versus

1. Union of India,
through the Secretary,
Ministry of Defence,
New Delhi.
2. Director General,
Ordnance Service
Master General of Ordnance Branch
Army Headquarters, DHQ PO
New Delhi -110011.
3. Commandant,
Central Ordnance Depot Chheoki,
Allahabad.

.... Respondents.

(By Advocate : Shri Rajiv Sharma)

ORDER (ORAL)

By Hon'ble Mr. Justice R.R.K.Trivedi, V.C. :

By this OA, the applicant has challenged the order dated 22.2.2002 (wrongly mentioned in OA 22.7.2002). By order dated 22.2.2002, the claim of the applicant for compassionate appointment has been rejected, on the ground that father of the applicant Shri Jagdish Sahai expired on 16.8.1980 and the mother of the applicant never approached

Contd....2.

^{authorizes}
this ~~tribunal~~ in time, ^{as} the death took place in 1980.
The purposes for granting appointment ^{Compassionate ground} has been lost.
The claim now raised has been rightly rejected by the
respondents.

2. This application has been rejected without any
order as to costs.


Vice Chairman

RKM/